

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**

ORDER

Pursuant to the Order No. 21/DHC/Gaz./G-1/2019 dated 06.04.2019 of the Hon'ble High Court of Delhi, New Delhi, the Sessions cases pending in the Court of Sn. O.P. Saini, District & Sessions Judge-cum-Special Judge (PC Act), as mentioned in **column no. 2 (as per list attached)** are hereby withdrawn and assigned to the Courts as mentioned in **column no. 3** with immediate effect for disposal in accordance with law.

(1)	(2)	(3)
Name of the Transferor Court	Cases as per list attached	Name of the Transferee court
Sh. O.P Saini, District & Sessions Judge-cum-Special Judge (PC Act)	<u>Sessions Cases U/s 302 IPC:-</u> Serial no. 1, 7, 10, 12, 16, 20 & 29 Total Cases=7 <u>Other Sessions Cases:-</u> Serial no. 2 to 6, 8, 9 & 11 Total Cases=8 Grand Total=15	Sh. Anil Artil, ASJ-04
	<u>Sessions Cases U/s 302 IPC:-</u> Serial no. 22 to 26 & 45 Total Cases= 6 <u>Other Sessions Cases:-</u> Serial no. 13 to 15, 17 to 19, 21 & 27 Total Cases=8 Grand Total=14	Sh. Sudesh Kumar, Spl. Judge (NDPS)
	<u>Sessions Cases U/s 302 IPC:-</u> Serial no. 37 & 44 Total Cases=2 <u>Other Sessions Cases:-</u> Serial no. 28, 30 to 36 Total Cases=8 Grand Total=10	Sh. Rakesh Syal, ASJ-03
	<u>Sessions Cases U/s 302 IPC:-</u> Serial no. 47, & 49 Total Cases=2 <u>Other Sessions Cases:-</u> Serial no. 38 to 43, 46 & 48 Total Cases=8 Grand Total=10	Sh. Satish Kumar Arora, ASJ-01 (FTC)

Contd....

It is further directed that the Ahlmads/Asstt. Ahlmads of the transferor/ transferee Courts shall ensure that the lists of assigned cases be displayed outside the Court Rooms and the files be sent to the transferee Courts immediately so as to avoid any inconvenience to the lawyers and litigants. Ahlmad/Asstt. Ahlmad of the transferor Court is also be directed to provide the lists of assigned cases to the Incharge, Computer Branch, New Delhi District well in time and In-charge Computer Branch shall ensure that the same be uploaded on the website of New Delhi District.

(POONAM A. BAMBA)
DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT

No. 4989-5015 /Transfer/Judl./NDD/PHC/ND

Dated:- 08/4/19

Copy forwarded for information/necessary action to :

1. The Registrar General, Hon'ble Delhi High Court, New Delhi
2. All the District & Sessions Judges, Delhi/New Delhi.
3. Officers concerned, New Delhi District.
4. All the Secretaries, Bar Associations, Delhi/New Delhi.
5. The Chief Prosecutor, Prosecution Branch, New Delhi District, New Delhi.
6. Branch-Incharge, Computer & Care Taking Branch, New Delhi District.
7. PS to the undersigned.
8. The PRO/APRO, New Delhi District.
- ✓ 9. The Web Site Committee (Hindi & English), Tis Hazari Courts, Delhi.

DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT